- (9) S.O. 795 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) (Sixth) Order, 2005.
- (10) S.O. 796 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) (Seventh) Order, 2005.
- (11) S.O. 798 dated the 9th June, 2005, publishing the Electricity (Removal of Difficulties) (Eighth) Order, 2005.
- (12) S.O. 799 dated the 9th June, 2005, publishing the Electricity (Removal of Difficulties) (Ninth) Order, 2005. [Placed in Library for (4) to (12). See No. LT-2437/05]
- (13) G.S.R. 387 (E) dated the 9th June, 2005, publishing the Electricity (procedure for Previous Publication) Rules, 2005. [Placed in Library. See No. LT-2438/05]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the Satluj Jal Vidyut Nigam Limited (SJVNL), for the year 2005-2006. [Placed in Library. See No. LT-2365/05]

Notification of the Ministry of Home Affairs

SHRI SHRIPRAKASH JAISWAL: Sir, 1 lay on the Table, under subsection (3) of section 141 of the Border Security Force Act, 1968, a copy (in English and Hindi) of the Ministry of Home Affairs, Notification G.S.R. 85 dated the 12th March, 2005, publishing the Border Security Force Water Wing Group C Posts Recruitment Rules, 2005. [Placed in Library. See No. LT-2391/05]

Notification of the Ministry of Commerce and Industry

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGOVAN): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce) under subsection (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:
 - S.O. 715 dated the 5th March, 2005, publishing the Export of Milk Products (Quality Control, Inspection and Monitoring) Amendment Rules, 2005.

- (2) S.O. 716 dated the 5th March, 2005, publishing the Export of Basmati Rice (Quality Control and Inspection) Amendment Rules, 2005.
- (3) S.O. 717 dated the 5th March, 2005, publishing the Export of Fresh, Frezen and Processed Fish and Fishery Products (Quality Control Inspection and Monitoring) Amendment Rules, 2005.
- (4) S.O. 718 dated the 5th March, 2005, publishing the Export of Bivalve Molluscs (Quality Control, Inspection and Monitoring) Amendment Rules, 2005.
- (5) S.O. 719. dated 5th March, 2005, publishing the Export of Fresh Poultry Meat and Poultry Meat Products (Quality Control, Inspection and Monitoring) Amendment Rules, 2005.
- (6) S.O. 720 dated the 5th March, 2005, publishing the Export of Dried Fish (Quality Control and Inspection) Amendment Rules, 2005.
- (7) S.O. 721 dated the 5th March, 2005, publishing the Export of Egg Products (Quality Control, Inpection and Monitoring) Amendment Rules, 2005.
- (8) S.O. 722 dated the 5th March, 2005, publishing the Export of Dried Fish Maws (Quality Control and Inspection) Amendment Rules, 2005. [Placed in Library. For (1) to (8) See No. LT-2398/05]
- (9) S.O. 723 dated the 5th March, 2005, publishing the Export of Cashew kernels (Quality Control and Inspection) Amendment Rules, 2005. [Placed in Library. See No. LT-2397/05]

II. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification S.O. 761 (E) dated the 3rd June, 2005, regarding action taken in pursuance of certain sections of the Tobacco Board Act, 1975, under sub-section (3) of section 32 of the Tobacco Board Act, 1975.

- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) under sub-section (2H) of section 29B of the Industries (Development and Regulation) Act, 1951:
 - (1) S.O. 676 (E) dated the 18th May, 2005, publishing the Newsprint Control (Amendment) Order, 2005.

- (2) S.O. 747 (E) dated the 1st June, 2005, publishing the Newsprint Control (Amendment) Order, 2005.
- (3) S.O. 944 (E) dated the 5th July, 2005, publishing the Newsprint Control (Amendment) Order, 2005. [Placed in Library For (1) to (3) See No. LT-2396/05]

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMERCE

SHRI THENNALA G. BALAKRISHNA PILLAI: Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Commerce:

- (1) Seventy-second Report on Problems of Coffee Growers; and
- (2) Seventy-third Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Fifty-fifth Report on Export of Gems and Jewellery.

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI R.K. DHAWAN: Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2005-06):

- (1) Fourteenth Report on Assessment of Private Schools, Colleges and Coaching Centers; and
- (2) Fifteenth Report on Action Taken by Government on the Observations and Recommendations contained in the Fifty-fifth Report of the Committee (Thirteenth Lok Sabha) on Refunds Under the Income Tax Act, 1961.

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON RAILWAYS

SHRI KARNENDU BHATTACHARJEE: Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Railways (2004-2005):

(1) Eleventh Report on Tenth Five Year Plan of the Railways; and